## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

A' I FENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 1-2-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties	
	CP198/16	249/17	Hearing	560	Alcontoho Fata : Bar	_
SI	NO NAM	TE (IN CADI		1300	Akanksha Enterprises Pvt-Ltd.	- 1

CAPITAL)
K.CHETHANKUME DESIGNATION PHONE NUMBER

9902925762

REPRESENTATION TO WHOM

(Petitioner Respondent) SIGNATURE

## ORDER

Counsel for petitioner is present. Counsel reported that under the provisions of section 441(C) of the Companies Act, 2013, this Tribunal is empowered to decide the present Application which is transferred from the Hon'ble High Court of Karnataka and prejudice to the office note prepared by the Registry. Hence Notice to be order to be served on Registrar of Companies by 20/04/2017. Serve notice on the ROC.

Member (

Member (T)